## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 192/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Daimler Financial Services Pvt Ltd.

V/s.

JSM Devcons India Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Instructed by Rujum J. Putel

Learned Advocate Mr. Nikunj Mevada i/b Learned Advocate Mr. Rajan patel present for Financial Creditor/ Petitioner. None present for Respondent.

Petitioner counsel represented that notice of date of hearing not yet served on the Respondent.

List the matter on 22.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 25th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL